

SCHEDULE II

[See sections 32(2) and 38]

1. The Uttar Pradesh Advocates' Welfare Fund Act, 1974 (6 of 1974).
2. The Bihar State Advocates' Welfare Fund Act, 1983 (16 of 1983).
3. The Madhya Pradesh Adhivakata Kalyan Nidhi Adhiniyam, 1982 (9 of 1982).
4. The Andhra Pradesh Advocates' Welfare Fund Act, 1987 (33 of 1987).
5. The Orissa Advocates' Welfare Fund Act, 1987 (18 of 1987).
6. The Rajasthan Advocates' Welfare Fund Act, 1987 (15 of 1987).
7. The Tamil Nadu Advocates' Welfare Fund Act, 1987 (49 of 1987).
8. The Gujarat Advocates' Welfare Fund Act, 1991 (14 of 1991).
9. The Goa Advocates' Welfare Fund Act, 1995 (2 of 1997).
10. The Assam Advocates' Welfare Fund Act, 1998 (XVIII of 1999).
11. The Maharashtra Advocates' Welfare Fund Act, 1981 (LXI of 1981).
12. The Himachal Pradesh Advocates' Fund Act, 1996 (14 of 1996).
13. The Kerala Advocates' Welfare Fund Act, 1980 (21 of 1980).
14. The Karnataka Advocates' Welfare Fund Act, 1983 (2 of 1985).
15. The West Bengal Advocates' Welfare Fund Act, 1991 (XIII of 1991).
16. The Jammu and Kashmir Advocates' Welfare Fund Act, 1997 (XXVI of 1997).